

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH COURT-II

15. C.P.(IB)-395(MB)/2020

CORAM: SHRI H.P. CHATURVEDI, HON'BLE MEMBER (J)
SHRI RAVIKUMAR DURAISAMY, HON'BLE MEMBER (T)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 09.11.2020**

NAME OF THE PARTIES: - Swatantra Kumar
V/s
JVPD Properties Pvt. Ltd.

Section 7 of the Insolvency and Bankruptcy Code, 2016

ORDER

Learned Counsel Mr. Aditya Pimple appeared for the Petitioner. Learned Counsel Mr. Sahil Mahajan appeared for the Corporate Debtor and confirms that reply to the petition has already been filed. An opportunity is granted to the counsel for the Petitioner to file rejoinder if any within a week. Learned Advocate Mr. Tanuj Lodha appeared for the proposed intervener and submitted that IA has been filed. The Registry through court officer is directed to list the IA on the next date of hearing if its defect free. List the matter on **09.12.2020**.

Sd/-

RAVIKUMAR DURAISAMY
Member (Technical)

Sd/-

H.P. CHATURVEDI
Member (Judicial)

Dated this the 9th day of Nov 2020
JD